NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/9/2016

NAME OF THE PETITIONER(S)

:Shri Chava Bharat Kumar

NAME OF THE RESPONDENT(S)

:Spanish Millstream Leather Private Limited and 3 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K Donnasony Counsel h fobition 2. L

ORDER

Mr. K. Ramasamy, Counsel for Petitioner present. He submitted that he has not received fresh instructions from his client. Therefore, he seeks time to write to his client for seeking fresh instructions. At request, time is enlarged. **Put up on 13.07.2017.**

(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)